

(a) whether Doordarshan proposes a launch its new channel shortly as reported in the Statesman dated July 11, 1995;

(b) if so, the details thereof;

(c) whether Doordarshan has been frequently reshuffling its programmes;

(d) if so, the details thereof;

(e) the steps taken to regulate the telecast of various programmes keeping in view the interest of viewers;

(f) whether the Government propose to discontinue late night films and TV serials which have an adverse impact on school going children; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b). Yes, Sir. The DD3 channel is expected to be operationalised soon.

(c) No, Sir.

(d) Does not arise.

(e) Doordarshan endeavours on a continuing basis to telecast programmes that cater to the diverse needs of the widest cross section of its viewers.

(f) and (g). There is no such proposal at present since there is a felt need for such programming. Besides, regulation of the television viewing habit of children is essential to be done by the parents/guardians.

#### **Shifting of ONGC Headquarters**

714. Maj. Gen. (Retd.) Bhuwan Chandra Khanduri: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to shift Oil and Natural Gas Corporation (ONGC) Headquarters from Dehra Dun;

(b) if so, the reasons and justifications therefor;

(c) whether any representation has been received against the proposed shifting of the Corporation;

(d) if so, the action taken/proposed by the Government thereon; and

(e) the reasons for reducing the staff over the last two years?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (e). There is no proposal to shift the headquarters of Oil and Natural Gas Corporation (ONGC) Ltd. from Dehradun. Manpower of ONGC Ltd. at

Dehradun as on 1.4.1993 was 4019 and it was 3685 as on 1.4.1995. The shortfall is due to superannuation, voluntary retirement, resignation, death, etc.

#### **Strike by Telecom Workers**

715. SHRI D. VENKATESWARA RAO:

SHRIMATI DIPIKA H. TOPIWALA:

SHRI PRABHU DAYAL KATHERIA:

SHRI SURENDRA PAL PATHAK:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Telecom employees went on strike during June, 1995;

(b) if so, the details with reasons therefor;

(c) the estimated loss suffered by the Government on this account;

(d) whether any action has been taken or proposed to be taken by the Government on their demands; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) The DOT employees went on strike for stoppage of privatisation in Telecom. A copy of the strike notice dated 2nd June, 1995 sent by the three Staff Federations is enclosed as statement-I.

(c) The information is being collected and will be laid on the Table of the House.

(d) and (e). A copy of the agreement signed between the Department of Telecom and the Staff Federations is enclosed as statement-II.

#### **STATEMENT-I**

*National Federation of Telecom Employees Federation of National Telecom Organisations Bharatiya Telecom Employees Federation*

No: 22-1:0343/95

Dated: 02/06/95

To

Sri R.K.Takkar,  
Chairman,  
Telecom Commission,  
New Delhi - 110 001.

Sir,

**Notice for indefinite sit in strike with effect from 19.6.95**